

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

OA/330/00796/2018

Allahabad this the 23rd day of August, 2018

Hon'ble Mr. Gokul Chandra Pati, Member- A
Hon'ble Mr. Rakesh Sagar Jain, Member- J

Izhar Ahmad, aged about 58 years, son of Rahim Bux, resident of House No. 123/496, Fazalganj, District Kanpur Nagar.

Applicant

By Advocate: Mr. Anil Kumar Srivastava

Vs.

1. Union of India through its Secretary, Department of Defence Production, Ministry of Defence, Government of India, New Delhi-110001.
2. The General manager, Small Arms Factory, Kalpi Road, Kanpur - 203009.
3. Anubhag Pramukh/LB, Small Arms Factory, Kalpi Road, Kanpur.

Respondents

By Advocate: Mr. L.M. Singh

ORDER

Delivered by Hon'ble Mr. Gokul Chandra Pati, A.M.

Shri R.K. Dixit proxy counsel to Shri Anil Kumar Srivastava, learned counsel for the applicant and Shri L.M. Singh, learned counsel for the respondents are present.

2. Learned counsel for the respondents submitted that the applicant filed the Writ Petition before the Hon'ble High Court with the same issue and relief and the Hon'ble High Court vide

order dated 17.07.2018 dismissed the Writ Petition. At this stage, learned counsel for the applicant submitted that he wants to withdraw the O.A. Since the matter has been settled by the Hon'ble High Court, the prayer of applicant's counsel is allowed.

3. Accordingly, O.A. is dismissed as withdrawn. No cost.

Member – J

Member- A

/M.M/